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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.02.2021

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 171/BB/2018	For report of Liquidator – Liquidation	Sec 10 of I&B code 2016	M/s Cryo-Save (India) Pvt Ltd			Subrama-niam Aneetha, Liquidator , Subhrajini Ananth for Liquidator

ADVOCATE FOR PETITIONER/s:

Ms. Subhrajini Ananth
for Liquidator

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Ms. Subhrajini Ananth, Learned Counsel for the liquidator through Video Conference. The Learned Counsel for the Liquidator is directed to file statement of realisable assets and admitted liabilities and the efforts taken by the Liquidator so far. Post the case on **02.03.2021**


MEMBER (T)


MEMBER (J)

Verified
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Court Officer